will be allowed to remain there and be employed till fifty-five.

Shri Indrajit Gupta: Has the question also arisen of providing these Stateless people who opt for Indian citizenship with any sort of financial inducement to return to India and did the Ceylon Government at any stage propose that India should make a loan to finance such inducement?

Shri Jawaharlal Nehru: No, Sir; no such question arose.

Shri P. K. Deo: In view of the contention of the Prime Minister of Ceylon that Indian citizenship may be granted by the Government of India to the Stateless persons in Ceylon, may I know if the Government has been considering to grant such citizenship to those persons and at the same time issue passports to be renewed every three years so that they can stay there?

Shrimati Lakshmi Menon: The stand of the Indian Government has always been that all those who are in possession of Indian passports belong to India and all those who are eligible for Indian citizenship under the Indian Citizenship Act, 1954, are also Indians.

Shri P. K. Deo: My question ws regarding the Stateless persons—Indians—in Ceylon, and whether the Government has been considering the issue of passports in their favour.

Shri Jawaharlal Nehru: Our position has been that those who are entitled under our Constitution they will be accepted and registered as Indian citizens and there is no objection to it provided they are not compelled, no coercive methods or force is employed and they decide it voluntarily. Originally, in 1954 or there abouts, the agreement stated that both the Governments of Ceylon and India will proceed to register these people, either as Ceylon nationals or as Indian nationals. It was hoped then that the great majority of these people would be dealt with in that way and a small number might be left over which, we said, we will consider later. As a matter of fact, that process has not gone very far. Some have become Ceylon nationals and some Indian nationals, but a very large number still remains and it is about them that the difficulty has arisen now.

श्री यशपाल सिंह : क्या मैं जान सकता हूं कि जब कि भारत सरकार उन्हें इंडियन ओरिजिन का मानती है, तो क्या उन लोगों को कोई निश्चित तारीख दी जा सकेगी जिस तारीख तक कि उनकी जो दिक्कतें हैं वह दूर हो जायेंगी ?

Shri Dinesh Singh: The question is not clear.

श्री यशपाल सिंह : जो हमारे भारतीय लंका में हैं उनको यहां लाने के लिय या उनकी पासपोर्ट आदि की दिक्कतों को दूर करने के लिय क्या कोई निश्चित तारीख दी जा सकेगी ?

श्री जवाहरलाल नेहरू: मैं नहीं समझा। शायद माननीय सदस्य समझे नहीं हैं कि क्या सवाल है इसलिय उन्होंने य सवाल पूछा है। सवाल दूसरा है। कोई तारीख देने का सवाल नहीं है। यह तसलीम कर लीजिये कि आप भारत के हैं तब तो सब बातें निकल आती हैं। हमने कह दिया है कि हम उनको यहां लाने को तैयार हैं अगर उन पर दबाव न डाला जाय। उनमें से बहुत से तो वहां पैदा हुय हैं, एक दो पुश्त से वहां रह रहे हैं। वहीं काम करते हैं, उनका कोई खास संबंध भारत से नहीं रहा है। आम तौर पर उनको सीलोन का नागरिक समझा जाना चाहिय। यह पेचीदा सवाल है।

Fresh Chinese Intrusion in India

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Shri P. C. Borooah:
Shri Harish Chandra Mathur:
Shri Surendra Pal Singh:
Shri Yashpal Singh:
[illegible] Kishanchander Seth:
[illegible] C. Sharma:
Shri S. N. Chaturvedi:
Shri P. K. Ghosh:

*275. **Shri Kapur Singh:**
Shri Y. N. Singha:
Shri Buta Singh:
Shri Hem Barua:
Dr. L. M. Singhvi:
Shri Raghunath Singh:
Shri Bibhuti Mishra:
Shri D. D. Mantri:
Shri Ram Ratan Gupta:
Shri Bhakt Darshan:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri Hem Raj:
Shri Sarjoo Pandey:
Shri D. D. Puri:
Shri Prakash Vir Shastri:
Shri Sivamurthi Swamy:
Shri S. M. Banerjee:
Shri P. K. Deo:
Shri Ram Sewak Yadav:
Shri Maheshwar Naik:
Shri Balkrishna Wasnik:
Shri Ramachandra Ulaka:
Shrimati Renuka Barkataki:
Shri Dhuleshwar Meena:

Will the Minister of **Defence** be pleased to state:

(a) whether Chinese have made any intrusion in our territory during the last four months; and

(b) if so, the action taken by Government?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) Since the 1st of April, 1963, the Chinese have made 10 intrusions and they have committed an equal number of violations of our air space.

(b) Protests have been lodged with the Chinese Government in respect of all these violations.

Shri P. C. Borooah: May I know whether instances involving violation of the cease-fire proposals of the Colombo Powers have been brought to the notice of those powers and, if so, their reaction to that?

Shri D. R. Chavan: Yes, Sir.

Shri P. C. Borooah: May I know whether instances involving violation of the cease-fire proposal of the Colombo Powers have been intimated to the Colombo Powers for taking action and, if so, their reaction?

Mr. Speaker: What is their reaction?

Shri D. R. Chavan: I have no information regarding the reaction of the Colombo Powers.

Shri Surendra Pal Singh: Is there any truth in the press reports that the Chinese are laying, or have already laid a pipeline from Sinkiang to Western Tibet, a part of which asses through Ladakh which is under Chinese occupation?

Shri D. R. Chavan: That is a different question altogether. We know nothing about it.

श्री यशपाल सिंह: क्या सरकार यह बतला सकेगी कि जब कि विरोध पत्रों का कोई असर चीन सरकार पर नहीं पड़ता है तो इन विरोध पत्रों को बन्द कर के कोई ठोस कदम क्यों नहीं उठाया जाता जिससे य: घुसपैठ न हो ?

श्री जवाहरलाल नेहरू : हम उन को विरोध पत्र भजते हैं और उधर से भी शिकायतों के विरोध पत्र हमारे पास आते हैं । यह सब उस किताब में छपे हैं, आप देख सकते हैं । यह बड़ा मुश्किल सवाल है । अगर न भेजें तो क़ा जायगा कि हम बात को पी गए, कुछ कहा नहीं । उन के पास से विरोध पत्र आते रहते हैं. उन का जवाब देना होता है । इसलिए भेजना जरूरी है । और क्या इस में कदम उठाना होता है यह तो गौर करने की बात है । थोड़ से फौजी कदम इस के अलावा और उठ सकते हैं । फौज के जो हमारे सला:कार हैं वह ही फौजी कदम उठाने के बारे में निश्चय कर सकते हैं कि कब करें और क्या करें ।

Shri S. N. Chaturvedi: Have the Chinese only reoccupied the demilitarised zone or have they penetrated

beyond the line of actual control of November 1959 as given by them in their interpretation of the Colombo proposals?

Shri Jawaharlal Nehru: Which demilitarised zone is the hon. Member referring to? Is he referring to the one in Ladakh?

Shri S. N. Chaturvedi: Both in NEFA and Ladakh.

Shri Jawaharlal Nehru: In Ladakh certain civil posts have been established, quite a number of them. I am not aware that they have sent their military in the demilitarised zone either in Ladakh or in NEFA. But civil posts have been established by them.

Shri D. C. Sharma: May I know if the massive build-up of the Chinese on our frontiers to which the hon. Prime Minister referred in his statement has been brought to the notice of all the Colombo powers and whether they have sent their reactions to this?

Shri D. R. Chavan: This does not arise out of this question. This refers only to intrusions and air violations.

Shri Hari Vishnu Kamath: The reply is more inaudible......

Shri D. R. Chavan: My hon. friend is referring to the Chinese concentration on the other side of our international border.

Shri Ranga: May I know whether, in view of the fact that the Chinese have themselves gone back upon their word in regard to this matter and have established their own civil posts, we have made any attempt and succeeded in re-establishing our own posts in those places where we used to have our posts?

Shri Jawaharlal Nehru: Civil posts?

Shri Ranga: Yes, just as they have done. They have done it in their own place as they claim. We also had our own military posts earlier. But at least are we trying to have our civil posts there?

Shri Jawaharlal Nehru: We have got civil posts in NEFA.

Shri Ranga: In places in which we were having them?

Shri Jawaharlal Nehru: We have got several posts in NEFA but not in the demilitarised zone in Ladakh.

Shri Kapur Singh: What is the approximate total area of our territory access to which is now denied to us through the Chinese action?

Shri Jawaharlal Nehru: I could not give the exact figure but usually it has been said that it is about 12,000 square miles.

Shri P. K. Deo: 14,000 square miles.

Shri Jawaharlal Nehru: I could not give the exact answer now.

Shri S. M. Banerjee: I want to know whether the attention of the hon. Prime Minister and of the hon. Defence Minister has been drawn to the statement of Mr. Chester Bowles and recently that of Sardar Pratap Singh Kairon to the effect that the Chinese are likely to attack on October 1963. What is the truth in it and what is the source of their information?

Mr. Speaker: That is a different thing altogether. Shri Hem Barua.

Shri Hem Barua: In view of the fact that the most crucial months for us are September and October next when the Chinese might attack us....

Shri S. M. Banerjee: I asked the same question.

Mr. Speaker: Let me first hear the question.

Shri Hem Barua: ......what steps have Government taken to step up our defence commensurate with the urgency of the situation; or, de we continue to depend upon the magic wand of the Colombo Powers to solve this problem?

Mr. Speaker: That is different question. Shri Kamath.

Shri Hem Barua: My question was.... (*Interruption*). May I put another question?

Mr. Speaker: That I will see, if I can give him an opportunity.

Shri Hari Vishnu Kamath: What exactly was the total area of Indian territory under Chinese occupation on the 7th September, 1962, what is the area under occupation today and what more area is being claimed by the Chinese besides this?

Shri Jawaharlal Nehru: The hon. Member may remember that this question was discussed during the debate in this House some time ago. There is no part practically in NEFA which is occupied—no additional part; no part indeed—by the Chinese. In Ladakh, in the demilitarized zone, there used to be Chinese posts, military posts—quite a number. There also we had a number of Indian military or civil posts, in that demilitarised zone previously. They criss-crossed. It is very difficult to say who occupied and how much of that territory where posts criss-crossed. In that declared demilitarised area, there are no Indian posts at the present moment and there are a number of civil posts held by the Chinese. Apart from these, there is no additional area which has been occupied beyond what was occupied by 21st November, 1962.

Shri Hari Vishnu Kamath: I wanted to know the total area in sq. miles occupied then and now—before 8th September and now.

Shri Jawaharlal Nehru: The main change that has occurred since then is the 20 miles demilitarised strip where the Chinese have got a number of civil posts and India has got no civil or other posts here.

श्री विभूति मिश्र : क्या चीनियों ने इस डीमिलैट्राइज्ड जोन में मिलेंटरी पोस्ट्स के अलावा सड़कें भी बना ली हैं ?

श्री जवाहरलाल नेहरू : यह डीमिलैटैट्राइज्ड जोन १२ साढ़े १२ मील का है। उस के पास बहुत काफी सड़कें उन्होंने बनाई हैं। अब यह कहना मुश्किल है कि इधर इस पार बिल्कुल नहीं बनाई हैं; हो सकता है शायद दो चार मील इधर तक व हों।

Shrimati Savitri Nigam: May I know whether it is correct that these civil posts—so called civil posts—that the Chinese have built are actually military posts, and may I know how far away these posts are from our side?

Shri Jawaharlal Nehru: The demilitarised area is 20 k.m. in width, that is, 12½ miles in width. I forget how long it is, but that is the width of it. As for the first part of the question as to how far the civil posts are with armed personnel, it is quite possible that the civil posts are with people in arms—not Army—because it is difficult to distinguish between volunteers there and the army people. There may be volunteers with some kind of arms, but they are described as civil posts.

As for the distance from those posts, the whole place is 12½ miles broad. It may be a few miles—it cannot be very far; it cannot be more than 12½ miles at the most—probably 5 or 6 miles away.

श्री प्रकाश वीर शास्त्री : क्या मैं यह जान सकता हूं कि जैसा कि प्रधान म॰ अभी बतलाया कि साढ़े १२ मील का सेना रहित क्षेत्र है, अभी जो नयी चीनी घुसपैठ हुई है, उस साढ़े १२ मील में कितने मील में आकर उन्हों ने अपना अधिकार कर लिया है, क्या मोटी सी भाषा में प्रधान मन्त्री इस का कुछ उत्तर दे सकेंगे ?

श्री जवाहरलाल नेहरू : इस साढ़े १२ मील में पहले से चीनी पोस्ट्स थीं और वहां वे कायम हैं। हमारी पोस्ट्स उस के इधर उधर जो थीं वे सितम्बर, अक्तूबर के महीनों में हटा दी गई थीं। नवम्बर के महीने में उन को खाली रक्खा गया था लेकिन व कायम हैं और व शायद उन्हों ने एक, दो और पोस्ट्स इधर उधर बनाई हैं।

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूं कि वे कितना और आगे आ गए हैं ?

श्री जवाहरलाल नेहरू : वे वहां पर पहले हो—सितम्बर से—कायम थे ।

श्री राम सेवक यादव : मैं यह जानना चाहता हूं कि चीनियों के द्वारा जो घुसपैठ हुई, उस की इत्तिला भारत सरकार को उसी समय हुई, या बाद में और अगर उसी समय हुई, तो भारत सरकार की तरफ से उस समय क्या तात्कालिक कार्यवाही की गई ।

श्री जवाहरलाल नेहरू : इस बारे में तो बहुत पोथियां यहां रखी गई हैं खतोकिताबत की कि कब मालूम हुआ, कब कहा, कब जवाब आया मालूम नहीं कि माननीय सदस्य पहले की बात कह रहे हैं या सितम्बर के बाद की ।

श्री राम सेवक यादव : इस प्रश्न में जो दिया गया है, मेरा प्रश्न उस से सम्बन्धित है ।

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि जो फ्रेंश चाइनीज इन्ट्रूजन हुआ है, उस का इल्म सरकार को कब हुआ और जब हुआ, उसी समय कोई कार्यवाही की गई या नहीं ।

श्री जवाहरलाल नेहरू : मैं ने अभी कहा है कि लद्दाख के डीमिलिटराइज्ड जोन में पहले जो उन की जगहें थीं, वे वहां पर कायम हैं । उन का कोई नया आने का सवाल हीं हुआ, क्योंकि उन्हों ने अक्तूबर की लड़ाई में हमारी जो दो चार जगहें वहां पर थीं, उन को हटा दिया था । अब व अपनी जगह कायम है और कायम थे । इस के अलावा मेरा ख्याल है कि उसी साढ़े बारह मील के जोन में उन्हों ने अपने कुछ नये सविल पोस्ट्स बनाये हैं । उस के बारे में जो एतराज , जो प्रोटैस्ट, हमारी तरफ से हुआ, उस को माननीय सदस्य उस किताब में देख लें, जो कि सदन की मेज पर रखी गई है ।

श्री राम सेवक यादव : जब वे बढ़ रहे थे, तो उसी समय भारत सरकार को उस की जानकारी हुई, या बाद को हुई ?

श्री जवाहरलाल नेहरू : उस की जानकारी कुछ बाद को होती है, क्योंकि हमारे जांच करने वाले वहां जा कर कोई टहलते नहीं हैं ।

श्री रामेश्वरानन्द : अनेक बार चीनियों ने घुसपैठ की है और अनेक बार हम ने उन को विरोध पत्र भेजे हैं । मैं माननीय मंत्री जी से यह जानना चाहता हूं कि जब विरोधपत्रों का कोई प्रभाव नहीं होता है, तो क्या सरकार उन की इस प्रकार की घुसपैठ को रोकने के लिय कोई ठोस कदम उठाने की कभी सोचती भी है या नहीं ।

अध्यक्ष महोदय : यही सवाल पहले किया गया था और उस का जवाब भी आ चुका है । शायद माननीय सदस्य का ध्यान इस तरफ नहीं था । इस सूरत में कैसे दूसरी बार इस की इजाजत दे दूं ।

श्री रामेश्वरानन्द : मेरे सामने तो यह सवाल आया नहीं । अगर मेरे सामने आ जाता, तो मैं क्यों पूछता ?

Hostile Nagas

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*276. Shri Raghunath Singh:
Shri D. C. Sharma:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri P. K. Deo:
Shri Maheswar Naik:
Shri Swell:

Will the **Prime Minister** be pleased to state:

(a) whether the Nagaland Interim Body unanimously passed a resolution to the effect that those hostile Nagas who would surrender between